

(fo) The request for extending the pension scheme to cover Railway employees who retired prior to 1st April 1957 has been considered by the Government thoroughly from all the relevant aspects, and the Government have come to the conclusion that the request cannot be agreed to. Representations on this subject 'from retired employees or on their behalf have been replied to accordingly.

हेवी इलेक्ट्रिकल्स लिमिटेड में उत्पादन

*८०१. श्री गिरिराज किशोर कपूर :
क्या उद्योग तथा संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हेवी इलेक्ट्रिकल्स (इंडिया) लिमिटेड में उत्पादन विहित लक्ष्य के अनुसार हो रहा है;

(ख) यदि नहीं, तो इस समय उत्पादन का स्थिति क्या है और उत्पादन में कमी का क्या कारण है; और

(ग) उत्पादन के लक्ष्य को पूरा करने के लिए सरकार द्वारा क्या कदम उठाये जाने का विचार है ?

PRODUCTION IN H.E.L.

*801. SHRI G. K. KAPOOR: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether production in the Heavy Electricals (India) Limited is going 00 to accordance with the target laid down;

(b) if not, what is the present position of production and what is the reason for the shortfall; and

(c) what steps are proposed to be taken by Government to achieve the target of production?]

उद्योग तथा संभरण मंत्रालय में भारी इलेक्ट्रिकल्स निगम तथा उद्योग के मंत्री (श्री टी. एन. सिंह) : (क) और (ख) हेवी इलेक्ट्रिकल्स प्लांट भोपाल ने १९६३-६४ में ४५० लाख रुपये के मूल्य का बेचने योग्य माल तैयार किया जबकि १९६३ के लिये मालाहकारों का अनुमान केवल ४०४.८१ लाख रुपये का था जैसा कि उनकी विस्तृत परियोजना रिपोर्ट में दिया हुआ है। निर्माण संबंधी संशोधित एवं विस्तारित कार्यक्रम को देखते हुए प्लांट के अधिकारियों ने १९६३-६४ के लिये अपना लक्ष्य ५३० लाख रुपये का निश्चित किया था जो प्राप्त नहीं हुआ। १९६४-६५ में नवम्बर के अन्त तक २७० लाख रुपये के मूल्य का बेचने योग्य माल तैयार किया गया जबकि इसी अवधि के लिये प्लांट का लक्ष्य ५०३ लाख रुपये का रखा गया था। इस कमी का कारण कम उत्पादकता और मजदूरों के अग्रह थे।

(ग) उत्पादन बढ़ाने के लिये एक प्रोत्साहन योजना लागू करने पर सक्रिय रूप से विचार किया जा रहा है। मजदूरों की समस्याओं को भी यथासम्भव लम्बे समय के आधार पर निबटाया जा रहा है।

[THE MINISTER OF HEAVY ENGINEERING AND INDUSTRY in THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH) (a) and (fo) During 1963-64, the Heavy Electricals Plant, Bhopal achieved saleable output valued at Rs. 450 lakhs against the Consultants' estimate of Rs. 404- 81 lakhs for 1963 as laid down in their Detailed Project Report. In view of the modified and expanded manufacturing programme, however, the plant authorities had set their own target for 1963-64 at Rs. 530 lakhs which was not reached. During 1964-66 up to end of November the saleable Output is Rs. 270 lakhs against the Plant's own target of Ri. 503 lakhs for the same period. The reasons for the shortfall are low productivity and labour trouble.

(c) Introduction of an incentive scheme to step up production is under active consideration. Labour problems are also being tackled as far as possible on a long-term basis.]

TEA EXPORTS TO JAPAN

*802. SHRI SITARAM JAIPURIA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Tea Board has got a proposal under consideration for promoting the export of tea to Japan; and

(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER of THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): (a) and (b) The Tea Board is considering certain measures for promoting the export of Indian tea to Japan.

AIA-INDIA GANG ENGAGED IN TAKING FRAUDULENT DELIVERY OF GOODS

*803 SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any all-India gang has been caught which used to divert goods wagons from one railway to another for taking fraudulent delivery of goods;

(b) if so, whether any railway officials were connected with the gang;

(c) whether any cases have been registered against the gang?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Yes, Sir.

(b) The matter is still under police investigation. However, no railway official has been reported to be connected with the gang, so far.

(c) 10 cases have so far been registered.

DECISION ABOUT LOADING HOURS OF COAL

*804. SHRI SURJIT SINGH ATWAL: Will the Minister of RAILWAYS be pleased to refer to the answer given to the Unstarred Question No. 256 in the Rajya Sabha on the 26th November 1964 and state the decision taken on the recommendation made by the Coal Controller to revise day-light loading hours for the loading of coal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): The recommendation made by the Coal Controller to revise the working hours for the loading of coal from 4 A.M. to 8 P.M. in place of 6 A.M. to 10 P.M. has been accepted by Government, and it is proposed to implement this recommendation from 1st February, 1965.

TREATMENT OF POSTAL LINEMEN AT ROURKELA STEEL PLANT HOSPITAL

*805. SHRI N. PATRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the postal linemen were asked to deposit Rs. 200/- for admission to Rourkela Steel Plant Hospital;

(b) if so, what amount is being charged for the same category of people for treatment at the Bhilai Steel Plant; and

(c) if there is any variation, what are the reasons therefor?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Yes, Sir.

(b) and (c) The Bhilai Steel Plant also asks for an advance deposit. There is, therefore, no variation in the general policy.